

अक्तूबर 1972 में, सभी मंत्रालयों/ विभागों को अनुदेश जारी किये गये थे कि सरकारी काम काज हिन्दी में करने के इच्छुक किसी भी कर्मचारी को उसके वरिष्ठ अधिकारियों और सचिवों द्वारा हतोत्साहित नहीं किया जाना चाहिये।

विभागाध्यक्षों और हिन्दी भाषी क्षेत्रों में स्थित कार्यालयों के अध्यक्षों से अनुरोध किया गया था कि कार्यालय आदेश जारी करके यह स्पष्ट कर दिया जाए कि ऐसे विशेष मामलों को छोड़कर, जहां कि संविधियों या नियमों के अधिकृत अनुवाद के अभाव में, कार्यालयों के अध्यक्ष उनकी जांच अंग्रेजी में कराना उचित समझें, राजभाषा अधिनियम के अनुसार, कोई भी कर्मचारी अपना कामकाज हिन्दी या अंग्रेजी में करने के लिये स्वतंत्र है। इन अनुदेशों के अनुसरण में, अधिकांश मंत्रालयों और विभागाध्यक्षों ने आदेश जारी कर दिये हैं।

renewal of their foreign collaboration in the case of Dunlop, Ceat and Good-year is subject to the agreement specifically permitting Indian Companies to sub-licence/transfer technical know-how/production design/engineering design under the agreement to another Indian Party or to any National Research Laboratory operated by the C.S.I.R., on terms to be mutually agreed to including the foreign collaborator. Renewal of foreign collaboration in the case of Firestone has not been agreed to. *Prima facie* it appears that the response is favourable.

The share of these foreign managed companies in the total production of tyre and tubes is of the order of 80 per cent. Their continued collaboration will help the Indian Tyre and tube industry, to get latest techniques and modern designs, but Government are anxious to promote additional manufacturing capacity in the State sector and in the joint sector. Their present participation in equity is as under:—

Participation of Foreign Companies in Development of Tyre and Tube Industry

*152. SHRI SAT PAL KAPUR: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have approached the foreign tyre and tube firms like Dunlop, Ceat and Firestone to hand over their technology to the Indian Manufacturers, if so, their response to this; and

(b) what is the extent of participation of foreign companies in the development of tyre and tube industry in India and what is the view of Government with regard to their future participation in the Industry?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). While the Government has not made any specific approach in the matter, approval to the

Name of Company	Extent of foreign equity participation
1. M/s. Dunlop India Ltd.	52.54%
2. M's Firestone .	100%
3. M's. Ceat India	50.34%
4. M's. Goodyear	63.08%

News Item 'U.S. Financed Research Unit—A Security Hazard'

*153 SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news-item appearing in the 'Patriot' dated the 28th October, 1973 under the caption 'U.S. Financed Research Unit—A Security Hazard'; and